

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/08/2017 AT 10.00 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/16/2016  
NAME OF THE PETITIONER(S) : S. ALAGURAJAN  
NAME OF THE RESPONDENT(S) : M/s CHERAN HOTELS PVT LTD + 11  
UNDER SECTION : 241/242

S.No.	Name (in Capital)	Represented by	Signature
1)	T. S. Parthasarathy M. Ramalingam & Associates	Counsel for <del>2nd</del> 4th Respondent	[Signature]
2)	K. RAMASAMY & G. V. MOHAN KUMAR	Counsel for 7th Respondent	G. V. Mohan

ORDER

Counsel for petitioner absent and the Registry has received a message from the counsel for petitioner praying for granting of time. Counsel representing the respondents are present. Time extended at request for submitting arguments. Put up on 08.08.2017 at 10.30 A.M.

[Signature]  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)